

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 143(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

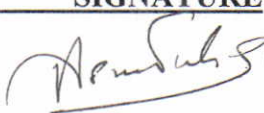

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016



NAME OF THE COMPANY: Rockman Advertising and Marketing India Pvt. Ltd. & ors.

V/s.

M/s. Sharp Eye Advertising Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	P. Nagarsh	Adv	} Res 2-6	
2.	Ashutosh Chandra	Adv		
3.	Asad	Adv	Res &	

- | | | | | |
|----|---------------------|---|--------------------|--|
| 1. | MONISH PANDA, Adv. | } | Adv for Petitioner | 
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| 2. | ANUPAM PANDEY, Adv. | | | |
- Order

On behalf of the petitioner, a new counsel has put in appearance and has requested for some time to address arguments. It is no ground to seek adjournment, yet in the interest of justice we accommodate the learned counsel.

List for arguments on 22.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)